

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4322**

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

REHABILITATION PACKAGE FOR RIOT AFFECTED FAMILIES

4322. SHRIMATI HEMA MALINI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government had granted a rehabilitation compensation package of Rs. 440 crores in the year 2006 to 1984 riot affected families through the State Government of Punjab;

(b) if so, details of the package along with the number of families who were given the compensation;

(c) whether complaints of irregularities were received in the distribution of compensation to the families;

(d) if so, whether any enquiry was initiated and if so, the details thereof and the action taken thereon; and

(e) the steps taken by the Government to prevent such irregularities in future in the distribution of compensation packages?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a)&(b): The Govt. of India granted Rehabilitation Package dated 16th January, 2006 with a financial outlay of Rs. 714.76 crore to provide additional relief to the victims of 1984 Riots.

The package inter-alia provides for payment of rehabilitation grant @

Rs. 2.00 lakh per family for approximately 22,000 families of victims of the riots, who migrated to Punjab from other riot affected States and are still living there. Under this package, an amount of Rs. 308,17,49,400/- has been given to 15409 families.

(c) & (d): Yes. A complaint was received from Ludhiana Sikh Migrant Welfare Board (Regd.), which has been forwarded to Govt. of Punjab for necessary action. The Government of Punjab has intimated that an inquiry has been ordered.

(e): Red identity cards to riot victims are issued by the District Level Committee, headed by the Deputy Commissioner, formed for the purpose. They have been instructed to make proper verification of the documents, before red identity cards are issued on the basis of which relief and other facilities are provided to the riot victims.
